20.

19.9.2005

MA-684/2005 OA-627/2003 MA-1763/2005

With

MÁ-698/2005 OA-502/2005 MA-1606/2005

Present: Shri P.C. Hota, learned counsel for applicant
Shri C.Chinnappa, applicant No.2 in person
Shri R.V. Sinha, Shri Gyan Prakash, Shri Subhash Sharma, Shri
Subhash Chand, learned counsel for respondents

Learned counsel of respondents states that MA-684/2005 seeking extension of time is rendered infructuous. Accordingly, it is dismissed as having become infructuous.

AND SERVICE STREET

Most of the respondents are served and remaining respondents to file their reply within 10 days.

List this matter for final hearing on 27.10.2005. Till then, though seniority is yet to be assigned, the same shall remain subject to the final outcome of the OA.

Issue Dasti.

(Shanker Raju) Member (J)

CC.

(V.K. Majotra) Vice Chairman (A)

1763/05 nut for Impleaded-Front MA1939/05 for Darrection